NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

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T.C.P No. 260/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2017

NAME OF THE PARTIES:

Inject Care ParenteralsP Pvt.Ltd.

V/s.

Vexta Laboratories Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATION SIGNATION AND ADVOCATE FOR PETITIONER AND

ORDER

TCP No. 260/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner's counsel, list this matter on 04.08.2017, with a direction to the Petitioner to file Form 5 before 15.07.2017 failing which this Petition will be abated.

The Petitioner is directed to communicate the next date of hearing to the Respondent.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)